

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 1333/2023

UDAYRAJ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. GAUTAM NARAYAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 19-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Harshit Goel, Adv.
Mr. Sujay Jain, Adv.
Mr. K.v. Vibhu Prasad, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Ms. Tania Sharma, Adv.
Mr. Abhinav S. Aggarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Trial Court records have been received.

High Court Records are awaited.

Registry to issue reminder to High Court specifically mentioning page Nos. which are in vernacular language with a request to translate it as early as possible.

List again on 10.04.2024.

MAHESH TANAJIRAO PATANKAR
Registrar